

Import of Dammer Batu

26. { Shri S. C. Samantia;
Shri Subodh Hanada:

Will the Minister of Commerce and Industry be pleased to state;

(a) what is the yearly consumption of Damodar Batu (Dhupresin) in the country;

(b) how much has been imported during the last three years (year-wise);

(c) whether the internal resources have been fully tapped,

(d) how much is available from the Andaman and Nicobar Islands;

(e) whether the import licence for Gum Arabic has been tagged together with Dammer Batu Licence; and

(f) if so, whether in this process indigenous Dammer Batu is facing a crisis?

The Minister of Commerce (Shri Kanungo): (a), (c) and (d). Precise information is not available

(b) Dammer Batu (Dhupresin) is not specifically shown in the Indian Trade Classification. Import of resin batu during 1957, 1958 and 1959 (January—July) has been as follows—

| Year | Quantity (in cwts.) | Value in '000' of Rs. |
|------------------------|------------------------|--------------------------|
| 1957 | 52,013 | 1,481 |
| 1958 | 31,873 | 2,205 |
| 1959 (January-July) | 36,303 | 1,939 |

(e) Since April—September, 1959 licensing period, Dammer Batu is shown under a separate item vide S. No. 49(a) in Part IV of the Import Trade Control Schedule.

(f) Does not arise in view of the answer to part (e) above.

247(A) LSD—4.

Remodelling of Tehar Village (Delhi)

27. Shri Valvi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that the work of remodelling of Tehar Village on Najafgarh Road in Delhi has been started; and

(b) what will be the cost of this remodelling?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) The Delhi Development Authority is doing that work. We are informed that engineering survey and detailed estimates etc have been completed by that Authority and the actual development work will now be started.

(b) About Rs 770 lakhs

Fertiliser Plant at Bombay

28. Shri Basumatrī: Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that the Nangal Fertilisers Ltd. have submitted a report to Government on their negotiations with the oil companies on the price and availability of refinery gases for the proposed fertiliser plant at Bombay;

(b) if so, the salient features of the report, and

(c) the action taken by Government thereon?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) An interim report has been received from the Hindustan Chemicals and Fertilisers Limited

(b) Negotiations have not so far been finalised and it will be premature to disclose information on the subject.

(c) Does not arise.